

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10379/2006

(From the judgement and order dated 18/05/2006 in ACO No. 162/2005 &amp; TN No. 336/2005 &amp; CA No. 595/2005 &amp; APOT No. 699/2005 of The HIGH COURT OF CALCUTTA)

ORIENTAL COMPANY LTD.

Petitioner(s)

VERSUS

FORT WILLIAM INDUSTRIES LTD.&amp; ANR

Respondent(s)

(With prayer for interim relief and office report )

WITH SLP(C) NO. 13044 of 2006

(With appln. for directions and with prayer for interim relief and office report)

Date: 21/04/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s) Mr. Pradip Ghosh, Sr. Adv.  
Mr. Surendra Dube, Adv.  
Mr. Rakesh Sinha, adv.  
Ms. Sonia Dube, Adv.  
Ms. Shubhra Sharma, Adv.  
Mr. Goodwill Indeevar, Adv.Mr. U.U.Lalit, Sr. Adv.  
Mr. Prateek Jalan, Adv.  
Mr. Siddharth Bhatnagar, Adv.  
Mr. Shekhar Kumar, Adv.For Respondent(s) Mr. Sanjoy Kr. Ghosh, Adv.  
Mr. Avijit Bhattacharjee, Adv.

Mr. Deba Prasad Mukherjee, Adv.

UPON hearing counsel the Court made the following  
ORDER(Shashi Sareen) List the matters on 05.05.2008.  
(Vijay Aggarwal)  
Court Master Court Master